

Publication of Court Notices in

FAO No. 6169 of 2011 (PENDING FOR 08.05.2024(A))

Vishav Nath Petitioner

v/s

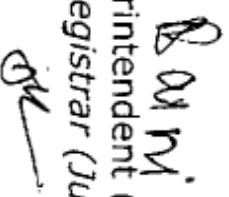
Gurjant Singh Etc Respondent

R.No. 3- Sonu Sharma @ Majnu S/o Mani Ram C/o Neelam Sharma, R/o Darbar Baba Shabir Peer Ji Wali Gali, Guru Teg Bahadur Colony, Uppli Road, Sangrur. (Driver of Truck No. PBS-8035)

R.No. 4- Gulshan Kumar son of Dharam Chand, R/o Roxy Road, Sangrur (Driver of Truck No. PBS-8035)

Whereas it is proved to the satisfaction of this Court that the above named respondents cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against them to appear in this Court on **08.05.2024 (Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 20th
March, 2024


Superintendent (Judl.),
For Registrar (Judicial)